

(b) if so, the details thereof and what steps Government have taken to check this ;

(c) whether Central Government have advised States in this regard ; and

(d) if so, the details thereof and if not the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): (a) to (d). The problem of fungus in foodgrains is being looked into by a number of organisations, such as, the National Institute of Nutrition, Hyderabad and the Central Food Technological Research Institute, Mysore. High moisture content in foodgrains favours the development of fungus resulting in damage. Maximum limits for moisture content in foodgrains are fixed under Prevention of Food Adulteration Act and Rules, and also in the specifications laid down for purchase of foodgrains. The foodgrains having moisture content within these safe limits are not damaged by fungus. The specifications are circulated to the FCI and the State Governments and their agencies, and are followed by them in the purchase of foodgrains for the State and Central stocks.

In the Extension Programmes carried out through 17 Save Grain Campaign Offices, throughout the country the importance of drying of foodgrains for avoidance of losses due to moisture and fungus is emphasised.

Execution of Kanhapur Irrigation Project (Orissa)

2283. SHRI HARIHAR SOREN: Will the Minister of IRRIGATION be pleased to state:

(a) whether Government have a proposal to complete the execution

of Kanhapur medium irrigation project of Keonjhar district in Orissa during the current financial year ; and

(b) if so, the progress made so far in executing the above irrigation project ?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z.R. ANSARI): (a) and (b). Presumably, the Hon'ble Member is referring to Kanhapur Major Irrigation Project of Orissa. This Project is at present under examination in the Central Water Commission in consultation with the State Government and is yet to be approved by the Planning Commission. The project has not been included by the Government of Orissa in their Sixth Plan.

F.A.O. Assistance for Olive and Pistachio Production

2284. SHRI SUDHIR GIRI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have signed an agreement with the Food and Agricultural Association for assistance in olive and pistachio production in the country ; and

(b) if so, the quantum of assistance agreed to ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R.V. SWAMINATHAN): (a) Yes, Sir.

(b) U.S. \$ 47,000.

Schemes Financed by HUDCO in Assam

2285. SHRI SONTOSH MOHAN DEV: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the total number of schemes financed by HUDCO in Assam for the last three years :

(b) the funds given as loan and at what interest ;

(c) the reasons for less investment of HUDCO money in Assam in comparison to other States ; and

(d) steps to be taken to increase the investment in Assam by HUDCO ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). During the period 1979-82 HUDCO has sanctioned five schemes in Assam with loan commitment of 2.85 crores. The rate of interest for HUDCO loan is different for different types of schemes.

(c) and (d). HUDCO sanctions loan assistance for housing schemes of various agencies, as and when received, as per its norms. To increase the inflow of schemes from Assam for HUDCO assistance, HUDCO has been making constant efforts through correspondence with State Government, by sending HUDCO officials for discussions with State Government, by sending roving teams to assist housing agencies to prepare schemes, by organising State level conferences, by opening a Regional Office in the Eastern Region and by constituting a sub-committee of HUDCO's Board of Directors for high level discussions with the State Government.

Housing Scheme for Retired Defence Personnel

2286. SHRI A. NEELALOHITHADASAN NADAR : Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that many of the Defence personnel are finding themselves in difficulty to have a house to stay after retirement ;

(b) whether Government propose to ask D.D.A. to chalkout and implement a housing scheme for the retired Defence personnel for enabling them to overcome these difficulties ; and

(c) if so, the details thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : (a) There is shortage of housing accommodation in Delhi and the difficulty on this account is experienced in varying degrees by all sections including those who have superannuated/retired from service.

(b) No such proposal is under consideration. However, the D.D.A. has reported that 1% of the flats released under its various housing registration schemes, excepting the fourth and fifth self financing schemes, are reserved for allotment to ex-servicemen. The D.D.A. has also initiated a proposal for a scheme for retiring/retired public servants, which will also benefit retiring/retired defence personnel.

(c) Does not arise.

Employment to Farmers by D.D.A.

2287. SHRI TARIQ ANWAR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Delhi Development Authority have failed to give employment to the farmers whose lands have been acquired by the D.D.A. ;

(b) whether Government are aware of the fact that the affected farmers are very much agitated over this and they have made any representation in this regard ; and